



FORM 23-B

RETURN OF ELECTION

[See Rule 84 (1) (b) of the Conduct of Elections Rules, 1961]

**Election to the Council of States by the Elected Members of the Tamil Nadu
Legislative Assembly – March, 2020**

The result of the poll and of the transfer of votes is as follows:

Number of valid votes
Number of Members to be elected
Quota (number of votes sufficient to secure
the election of a candidate)

ELECTION UNCONTESTED

Names of Candidates	First Count	Second Count		Third Count		Fourth Count		Names of elected candidates and order of election
	Votes polled by each candidate	Transfer of	Result	Transfer of	Result	Transfer of	Result	
----- Election Uncontested -----								
Non-transferable papers								
Loss due to fractions								
TOTAL								

I declare that-

- 1 Thiru. N.R. Elango
No.51/11, 7th Avenue, Soundariya Colony,
Anna Nagar West (Extention),
Chennai – 600 101. Sponsored by Dravida Munnetra
Kazhagam
- 2 Thiru. P. Selvarasu
No.114, Nallan Tholuvu, Thuyam Poondhurai,
Modakkurichi Taluk, Erode – 638 115. Sponsored by Dravida Munnetra
Kazhagam
- 3 Thiru. M. Thambidurai,
2/289, Chinnamattarapalli Panchayat,
Chindhagampalli Village,
Bargur Taluk, Krishnagiri District. Sponsored by All India Anna
Dravida Munnetra Kazhagam
- 4 Thiru. Tiruchi Siva
No.33, SBO Colony,
Cantonment, Tiruchirapalli,
Tamil Nadu – 620 001. Sponsored by Dravida Munnetra
Kazhagam
- 5 Thiru. K.P. Munusamy,
133A, Jinna Street, Kaveripattinam,
Krishnagiri Taluk, Krishnagiri District Sponsored by All India Anna
Dravida Munnetra Kazhagam
- 6 Thiru. G.K. Vasan,
No.30, Bakthavatsalam Salai, (Warren Road)
Mylapore, Chennai – 600 004. Sponsored by Tamil Maanila
Congress (Moopanar)

have been duly elected unopposed as the number of Contesting Candidates were equal to the number of seats to be filled.

Place: Chennai – 600 009.

Date : 18.03.2020

K. Srinivasan
18.3.2020
(K.SRINIVASAN)

RETURNING OFFICER AND SECRETARY,
LEGISLATIVE ASSEMBLY SECRETARIAT